

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 137 OF 2018**

**Dated: 12<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s. Barmer Lignite Mining Company Ltd.**

**.... Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. Aman Anand  
Mr. Aman Dixit  
Mr. Pratik Das

Counsel for the Respondent(s)

:

Mr. R.K. Mehta  
Ms. Himanshi Andley for R-1  
Mr. P.N. Bhandari for Discoms

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **22.02.2019.**

**(S. D. Dubey)**  
**Technical Member**  
*ts/mk*

**(Justice Manjula Chellur)**  
**Chairperson**